

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 205/GT/2013

Date: 28.4.2014

To

Executive Director (Commercial)  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

**Subject** : Approval of Tariff for Rihand Thermal Power Station Stage-III (2x500=1000 MW) for the period from anticipated dates of Commercial Operation to 31.03.2014.

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 12.5.2014:

- I. Actual capital cost as on COD of Unit-I i.e. 19.11.2012 and COD of Unit-II i.e. 27.3.2014 duly audited and certified by the statutory auditor along with stage-wise reconciliation statement and balance sheet.
  - II. There is a mismatch in the details of coal furnished in Form-15 for the month of September, 2012. The correct details of coal shall be furnished in Form-15 along with reasons for mismatch. Also, the details of coal (Form-15) for the preceding three months from the actual COD of Unit-II i.e.27.3.2014 shall be furnished.
  - III. Details of other charges as claimed in Form-15 of the additional submission filed vide affidavit dated 8.3.2013.
2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours faithfully,

sd/-  
(B. Sreekumar)  
Deputy Chief (Law)